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OFFICE OF THE SECRETARY-CUM-COMMISSIONER (LABOUR)
LABOUR DEPARTMENT, GOVT. OF NCT OF DELHI
5, SHAM NATH MARG, CIVIL LINES, DELHI-110054

F. No. Addl. LC(II)/Misc./2012/Lab/2022/Part File/Vol. III/567/ Dated: 21/01/2026

ORDER

1. Whereas, an application has been received from Sh. Santosh Singh, Advocate regarding transferring of following cases pending before different courts to one court.

(i) Pending before Ld. Presiding Officer, Labour Court-IV, Court No. 306, Rouse Avenue District Court, New Delhi

S.No.	Particulars/Title	Case No.
1.	Anil Singh Rawat v/s M/s Sugoi Motors Pvt. Ltd.	LIR No. 417/2021
2.	Radha Ballabh Pant v/s M/s Sugoi Motors Pvt. Ltd.	LIR No. 418/2021
3.	Rakesh Kumar v/s M/s Sugoi Motors Pvt. Ltd.	LIR No. 419/2021
4.	Umesh Vij v/s M/s Sugoi Motors Pvt. Ltd.	LC No. 3411/2016
5.	Yogesh Kumar v/s M/s Sugoi Motors Pvt. Ltd.	LIR No. 414/2021
6.	Shankar Baidh v/s M/s Sugoi Motors Pvt. Ltd.	LIR No. 423/2021

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Rouse Avenue Court, New
Delhi No. 1220/R
24 JAN 2026
Rouse Avenue Court, New Delhi

Pending before Ld. Presiding Officer, Labour Court-IV, Court No. 306, Rouse Avenue District Court, New Delhi

S. No.	Particulars/Title	Case No.
1.	Nitin Khanna v/s M/s Premsons Southend	Misc. DJ No. 300/2025
2.	Santosh Jha v/s M/s Adventure Island, Metro Walk	LIR No. 660/2024
3.	Rajbir v/s M/s Adventure Island, Metro Walk	LIR No. 661/2024

(iii) Pending before Ld. Presiding Officer, Labour Court-III, Court No. 303, Rouse Avenue District Court, New Delhi

S. No.	Particulars/Title	Case No.
1.	Shekh Aslam v/s M/s Meena Bazar	LID No. 16/2025
2.	Nitin Kumar v/s Sugoi Motors Pvt. Ltd.	LIR No. 412/2021
3.	Neeraj Kumar v/s Sugoi Motors Pvt. Ltd.	LIR No. 421/2021
4.	Ambika Prasad v/s M/s Sugoi Motors Pvt. Ltd.	LIR No. 422/2021
5.	Roop Kishor v/s M/s Sugoi Motors Pvt. Ltd.	LIR No. 1958/2019
6.	Anita Devi v/s M/s Ganga Steel	LID No. 05/2024
7.	Jaiprakash Pandey v/s M/s Ayushman Life Support Ambulance	LIR No. 666/2024
8.	Nauushad v/s M/s Sugoi Motors Pvt. Ltd.	LIR No. 415/2021
9.	Praveen v/s M/s Sugoi Motors Pvt. Ltd.	LIR No. 416/2021
10.	Anil Kumar Yadav v/s M/s Excel and Exclusive	LIR No. 533/2021
11.	Nagender Jha v/s M/s Mangla Industries	LIR No. 1497/2017
12.	Rakesh Vardhan v/s M/s Surgicoim Medequip	LIR No. 1288/2023
13.	Banwari v/s M/s Pyare Lal Steel	LIR No. 3186/2017
14.	Jagannath Pandey v/s M/s Pyare Lal Steel	LIR No. 3187/2017

UTPAL KUMAR SINHA
Addl. Labour Commissioner

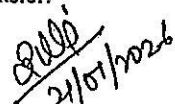
Judicial Branch

90280/R000
24/1/2026

15.	Raju Gupta v/s M/s Govt. Girls Sr. School	LIR No. 699/2024
16.	Shyam Sunder v/s M/s Govt. Girls Sr. School	LIR No. 700/2024
17.	Lallan Singh v/s M/s Sandiya Exports	LIR No. 510/2021
18.	Mohit Dubey v/s Swadeshi Auto Pvt. Ltd.	Misc. DJ 239/2025
19.	Ravi Malhotra v/s M/s Thermal Engineers and Insulators Pvt. Ltd.	LIR No. 662/2024
20.	Devanand v/s M/s Jai Sai Motors	LIR No. 1780/2021
21.	Rajendra Prasad v/s M/s Jai Sai Motors	LIR No. 1860/2021
22.	Manoj Kumar v/s M/s Jai Sai Motors	LIR No. 358/2022
23.	Surender Pal v/s M/s Jai Sai Motors	LIR No. 359/2022
24.	Susheela v/s M/s Govind Ram Kahan Chand	LIR No. 283/2024
25.	Digamber v/s M/s Rose Impex	LID No. 111/2021

- And whereas, the request of the applicant has been considered and the cases mentioned in Para 1 may be transferred to the court of Ld. Presiding Officer, Labour Court-X, Court No. 202, Rouse Avenue District Court, New Delhi.
- Now, therefore, in exercise of powers conferred by Section 33 (B) of the Industrial Disputes Act, 1947 (XIV of 1947) read with Government of India, Ministry of Labour, Notification No. S-11011/2/75-DK(IA) dated 14th April, 1975, the Industrial Dispute mentioned in Para 1 is withdrawn from the court of Ld. Presiding Officer, Labour Court-IV, Court No. 306, Rouse Avenue District Court, New Delhi & Ld. Presiding Officer, Labour Court-III, Court No. 303, Rouse Avenue District Court, New Delhi and the same is transferred to the court of Ld. Presiding Officer, Labour Court-X, Court No. 202, Rouse Avenue District Court, New Delhi.
- It is further directed that the transferee Labour Court shall proceed with the transferred proceeding from the stage at which they stood at the time of transfer.

This issues with the approval of the Secretary (Labour).


 (U.K. Sinha)
 Addl. Labour Commissioner
 UTPAL KUMAR SINHA
 Addl. Labour Commissioner

Copy to:

- Ld. Pr. Principal District & Sessions Judge, Rouse Avenue District Court, New Delhi.
- Ld. Presiding Officer, Labour Court-IV, Court No. 306, Rouse Avenue District Court, New Delhi.
- Ld. Presiding Officer, Labour Court-III, Court No. 303, Rouse Avenue District Court, New Delhi.
- Ld. Presiding Officer, Labour Court-X, Court No. 202, Rouse Avenue District Court, New Delhi.

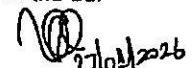
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE (PC ACT)(CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.

No.F.3(4)/R.A.C./Labour Courts/2026/ 1285-1292/D

Dated: 27/01/2026

Copy of Order No.F.No.Addl.LC(II)/Misc./2012/Lab/2022/Part File/Vol.III/567 dated 21st January, 2026 forwarded digitally for information and necessary action to:-

- Ms. Ritu Singh, Ld. Presiding Officer, Labour Court-IV, RACC, New Delhi.
- Sh. Arun Kumar Garg, Ld. Presiding Officer, Labour Court-III, RACC, New Delhi.
- Sh. Arun Goel, Ld. Presiding Officer, Labour Court-X, RACC, New Delhi.
- The Ld. Officer In-charge, Facilitation and Computer Branch, Rouse Avenue Court Complex, New Delhi.
- The Ahimads/Asstt. Ahimads of the transferor/transferee Courts shall ensure that the lists of assigned cases be displayed outside the Court Rooms and public at large be notified and the files be sent to the transferee Court immediately so as to avoid any inconvenience to the lawyers and litigants. Ahimad/Asstt. Ahimads of the transferor Courts are also directed to provide the lists of assigned cases to the in-charge Computer Branch, Rouse Avenue Court Complex well in time and the in-charge, Computer Branch shall ensure that the same is uploaded on the website of Delhi District Court
- The Website Committee, Tis Hazari Courts, Delhi for uploading on the official website.
- In-charge, R & I Branch, RACC with the Instructions to paste the same in the Bar Rooms, RACC, New Delhi.


 (Dig Vinay Singh)
 Officer In-charge(Judl.)
 for Principal District & Sessions Judge
 -cum-Special Judge(PC Act)(CBI)
 RACC, New Delhi

